SHRIK. V. RAGHUNATHA REDDY: I cannot say immediately whether this matter was considered by the Committee of the Secretaries or not. Probably it could have been, I do not know. I cannot say anything immediately. I can only say this much that having taken into consideration all the recommendations plus the number of applications pending, the Government decided that this plant must be located in the public sector.

SHRI S. D. MISRA: What about the foreign exchange aspect of the matter? The Minister is for getting it. I put a very relevant question, whether this public enterprise for scooters will require foreign exchange or not.

SHRI K. V. RAGHUNATHA REDDY: A technical committee has been appointed for examining this question.

MR. CHAIRMAN: Now may I proceed to the next question?

INDUSTRIAL LOANS TO KERALA

\*633. SHRI B. V. ABDULLA KOYA: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

- (a) the total amount of industrial loans advanced to Kerala during the year 1969);
- (b) whether all the industrial schemes for which these loans were advanced have been implemented; and
- (c) if not, in how many cases they have not been implemented?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRIK. V. RAGHUNATHA REDDY):

(a) With effect from 1969-70, Central Assistance to the States for implementing schemes in the State Plan is in the form of block grants and loans and is not tied to individual heads of development. Hence, it is not possible to indicate the amount of loan given to Kerala specifically for industrial development.

(b) and (c) Do not arise.

- SHRI B. V. ABDULLA KOYA: Sir, if the total amount could not be given, he could have given information on (b) and (c)—
  - (b) whether all the industrial schemes which these loans were advanced have been implemented; and
  - (c) if not, in how many cases they have not been implemented.

The Minister could have easily given information on these two aspects at least.

MR. CHAIRMAN: Would the honourable Minister wish to add anything?

SHRI K. V. RAGHUNATHA REDDY: Sir, I cannot say anything immediately because the State Government plus the Finance Ministry are concerned with this.

SHRI HAMID ALI SCHAMNAD: May I know, whenever an industrial loan is given to the various States, whether the Government of India has got any information as to whether the loan is being fully utilised or not by the concerned departments or blocks or whether it is lapsing?

SHRI BHANU PRAKASH SINGH: In this case, as my colleague has already stated, block grants or loans are given. They are not given to individual heads. And therefore, it is very difficult for me to answer that.

SHRI HAMID ALI SCHAMNAD: Has it come to the knowledge of the Government...

MR. CHAIRMAN: No, no more questions please. You have put your question. Now, next question—634—Mr. Sitaram Jaipuria.

FALL IN EXPORTS DUE TO SLOWING DOWN OF TEMPO OF INDUSTRIAL PRODUCTION

- \*634. SHRI SITARAM JAIPURIA: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:
- (a) whether it is a fact that the tempo gained in exports is likely to be lost because industrial production is not keeping pace with export requirements;